

DIVISION BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1440(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> JULY 2024**

IN THE MATTER OF	<b>SANDIP JHUNJHUNWALA VS REI AGRO LIMITED</b>
UNDER SECTION	<b>SECTION 94(1)</b>

**Appearance (via video conferencing/physically)**

Ms. Nattasha Garg, Adv. ] For the Petitioner

Mr. Thakur Ankit Singh, Adv. ]

Mr. Arjun Syal, Adv. ] For the Resolution Professional

Mr. Rohit Kumar, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the resolution professional present.
2. Ld. Counsel appearing on behalf of the resolution professional submits that the copy of the Report has been furnished to the Personal Guarantor and reply has been filed already.
3. Therefore, list this matter for arguments on **14.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**